

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.350 of 2019

IN THE MATTER OF:

S.R. Mohan & Anr.

...Appellants

Versus

Duvalla Deekshitulu & Ors.

...Respondents

For Appellants: Shri Santosh Kumar for Shri Kiran P.S, Advocate

**For Respondents: Shri Mitash Charan, Advocate (R-1, R-2, R-3 & R-5)
Shri Ankur Mittal and Ms. Jasveen Kaur,
Advocates (R-7)**

ORDER

13.01.2020 Shri Santosh Kumar holding for Advocate - Shri Kiran P.S,
submits that the Advocate is not well and seeks time.

Advocate – Shri Mitash Charan appears for Respondent Nos.1, 2, 3 and
5 and Advocate - Shri Ankur Mittal appears for Respondent No.7.

Advocate for Appellant to take steps to ensure service on unserved
Respondents.

Respondents, who have appeared, may file Reply within three weeks.

List the Appeal ‘for admission (after Notice)’ on 7th February, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V.P. Singh]
Member (Technical)

/rs/md